

Therefore, consumer protection is an essential necessity today. Those selling adulterated goods do not hesitate in playing with the lives of millions of consumers. The medicines which are life-saving take away lives because they are spurious or fake. The eatables too are adulterated. All this can be fought against only by an organized consumers' movement. This can be possible only when the common man is made conscious of this. The consumer also falls a prey to the misleading advertisements. When he watches the advertisements of different goods on television, he gets attracted towards them without knowing about their quality.

Every citizen of the country is a consumer. The manufacturer too is a consumer of other goods. During emergency there was a list of prices on the shop. This was all due to fear. After that, whether it is whole sale dealer or a retailer, everyone evades writing of the prices. Every dealer should write the prices.

It is necessary to educate every citizen regarding Consumer Protection Law. The Government can succeed in this by way of publicity. If the common citizen is not educated then he will continue risking his life at the hands of dishonest traders and manufacturers. Besides big cities Consumer Protection provision should be available in the small cities also.

[English]

- (iv) Need to construct by Pass on National Highway No. 6 near Deogarh in Orissa

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, National Highway No. 6, connecting Calcutta with Bombay, passes along the heart of the sub-divisional headquarters town Deogarh in Orissa. Besides some schools and the hospital, a large number of shops and houses are situated on either side of the National Highway in the town. This being a natural beauty spot, tourists are also attracted to this town. Thus, this Highway inside the town remains crowded from morning till late in the evening. Plying of numberless motor vehicles along this Highway in the town very much threatens the safety of the passers-by, particularly the young school-going chil-

dren. In fact, a number of road accidents are taking place killing and injuring many people every year.

It is, therefore, highly essential to have a bypass constructed at Deogarh town without any further delay.

[Translation]

- (v) Need to ensure Compliance of Companies Act by Sanjay Paper Mill and Sant Kabir Cooperation Spinning Mill, Khalilabad, Uttar Pradesh, so as to stop exploitation of workers

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, it has often been observed and numerous complaints are being received throughout the country that the workers are being exploited on large scale by the various industrial units operating in small cities and towns due to lack of duly constituted organised workers union. Lack of medical facilities, non-regularisation of services of casual labourers by giving them usual break in other services, lack of canteen facilities and retiring rooms and non-payment of prescribed wages are some of the main problems which are being faced by workers in thousands. Such complaints are regularly being received against Sanjay Paper Mill and Sant Kakir Cooperation Spinning Mill, Maghar in Khalilabad district in Uttar Pradesh. In violation of the Companies Act by the management of the mill, lay off has been declared and the mill has been lying closed for the last nine months, though lay-off can not be declared for more than 45 days under the Companies Act. But due to the arbitrary attitude of the management, the mill has been lying closed for a long time and thousands of workers are on the verge of starvation.

So I would like to urge the Central Government to take immediate step to put an end to the exploitation of poor labourers of the most backward area of U.P. and to reopen Sant Kabir Cooperation Spinning Mill so that the innocent workers could be able to earn their livelihood,